89.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

o.160/252/HDB/2018
Technologies Private Limited
Technologies Private Limited
ar of Companies, Hyderabad

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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- x			E

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23.03.2018.

Member (Tech)

Member (Judl)

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